

- (ii) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Electronics Corporation of India Limited for the year 2004-2005. [Placed in Library. See No. LT 515/04]
- (iii) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Indian Rare Earths Limited for the year 2004-2005 [Placed in Library. See No. L.T. 516/04]
- (iv) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Nuclear Power Corporation of India Limited (NPCIL) for the year 2004-2005. [Placed in Library. See No L.T 514/04]

**Notification of the Ministry of Consumers Affairs, Food and Public  
Distribution**

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL) : Sir, I lay on the Table

A copy (in English and Hindi) of the Ministry of Consumer Affairs) Food and Public Distribution (Department of Consumer Affairs) Notification G.S R.192 (E) dated the 13<sup>th</sup> march, 2004 publishing the Bureau of Indian Standards (Terms and Conditions of Service of Employees) Amendment Regulations, 2004 under section 23 of the Bureau of Indian Standards, Act 1986. [Placed in Library See No LT 660/04]

- I. **Report and Accounts (2001-02 and 2002-03) of various Educational, Technical and Research Institutes and Councils and related papers.**
- II. **Notification of the Ministry of Human Resource Development.**
- III. **Reports and Accounts (2002-03) of various National Institutes and related papers.**
- IV. **MoU (2004-05) between the Government of India (Ministry of Human Resource Development, Department of Secondary and Higher Education) and the Educational Consultants India Limited.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD.ALI ASHRAF FATMI) : Sir, I lay on the Table:-

- (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 30 of the Tezpur University Act, 1993:
  - (a) Annual Report of the Tezpur University, Assam, for the year 2002-2003.
  - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 621/04]
- (ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 36 of the Visva Bharati Act, 1951:
  - (a) Annual Report of the Visva-Bharati, Santiniketan, for the year 2002-2003.
  - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 620/04]
- (iii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
  - (a) Annual Report and Accounts of the Educational Consultants India Limited, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 603/04]
- II. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Elementary Education and Literacy), Notification No F 47-5/2003/NCTE, dated the 20<sup>th</sup> to 26<sup>th</sup> March, 2004, regarding nominations of members of the Various Regional Committees, under section 33 of the National Council for Teacher Education Act, 1993. [Placed in Library See No. L.T. 605/04]
- III A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report and Accounts of Dr. B.R. Ambedkar National Institute of Technology, Jalandhar, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. L.T. 613/04]
- (ii) (a) Annual Report and Accounts of the National Institute of Technology, Silchar, Assam, for the year 2002-2003, together with the Auditor's Report on the Accounts
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 607/04]
- (iii) (a) Forty-third Annual Report and Accounts of the Regional Engineering College, Hazratbal, Srinagar, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above College

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 612/04]
- (iv)
  - (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, Himachal Pradesh, for the year 2002-2003, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 611/04]
- (v)
  - (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 622/04]
- (vi)
  - (a) Annual Report and Accounts of the Maharashtra Prathamik Shikshan Parishad, Mumbai, for the year 2002-2003, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 632/04]
- (vii)
  - (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Raja Mission, Mizoram, Aizwal, for the year 2002-2003, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No L.T 631/04]
- (viii) (a) Annual Report and Accounts of the Technical Teachers Training Institute(TTTI), Bhopal, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 720/04]
- (ix) (a) Annual Report and Accounts of the Technical Teachers Training Institute, Kolkata, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library See No L T 629/04]
- (x) (a) Annual Report and Accounts of the Technical Teachers' Training Institute, Chandigarh, for the year 2002-2003, together with the Auditor's Report on the Accounts
- (b) Review by Government on the working of the above Institute
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library See No. L T 715/04]
- (xi) (a) Annual Accounts of the National Open School, New Delhi, for the year 2000-2001 and the Audit Report thereon
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library See No L T 716/04]

- (xii) (a) Annual Accounts of the Regional Institute of Technology, Jamshedpur, for the year 2001-2002 and the Audit Report thereon.
- (b) Review by Government of the Annual Accounts.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library See No L.T.608/04]
- (xiii) (a) Thirty-seventh Annual Report and Accounts of the Malaviya Regional Engineering College, Jaipur, for the year 2001-2002, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the above College.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No L.T.609/04]
- (xiv) (a) Annual Report and Accounts of the National Institute of Technology, Tiruchirappalli, Tamil Nadu, for the year 2002-2003, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.614/04]
- (xv) (a) Annual Report and Accounts of the Himachal Pradesh District Primary Education Programme, Shimla, for the year 2002-2003, together with the Auditors Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.628/04]

- (xvi) (a) Annual Report and Accounts of the Tamil Nadu State Mission of Education for All, Chennai, for the year 2002-2003, together with the Auditors Report on the Accounts
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No L.T.630/04]
- (xvii) (a) Annual Report of the Sarva Shiksha Abhiyan, Agartala, for the year 2001-2002
- (b) Annual Report of the Sarva Shiksha Abhiyan, Agartala, for the year 2002-2003
- (c) Statement by Government accepting the above Reports.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above [Placed in Library. See No.L.T.634/04]
- (xviii) (a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2002-2003, under sub-section (3) of section 27 of the Jamia Millia Islamia Act, 1988
- (b) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 2002-2003 and the Audit Report thereon, under sub-section (4) of section 28 of the Jamia Millia Islamia Act, 1988
- (c) Review by Government on the working of the above University.
- (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library See No.L.T 624/04]
- (xix) (a) Annual Accounts of the North-Eastern Hill University, Shillong, for the year 2002-2003 and the Audit Report thereon.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.627/04]
- (xx) (a) Annual Report and Accounts of the Indian Council of Historical Research, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.633/04]
- (xxi) (a) Annual Accounts of the Aligarh Muslim University, Aligarh, for the year 2002-2003 and the Audit Report thereon, under sub-section (4) of section 35 of the Aligarh Muslim University Act, 1920.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.626/04]
- (xxii) (a) Annual Report and Accounts of the Technical Teachers' Training Institute, Chennai, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.619/04]
- (xxiii) (a) Annual Accounts of the Visva-Bharati, Santiniketan, for the year 2001-2002 and the Audit Report thereon, under sub-section (4) of section 36 of the Visva Bharati Act, 1951.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.625/04]



- (xxiv) (a) Annual Report of the Indian Institute of Information Technology and Management, Gwalior, for the year 2001-2002.
- (b) Annual Accounts of the Indian Institute of Information Technology and Management, Gwalior, for the year 2001-2002, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above [Placed in Library. See No.L.T.615/04]
- (xxv) (a) Annual Report and Accounts of the Indian Council of Philosophical Research, New Delhi, for the year 2002-2003, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No.L.T.601/04]
- (xxvi) (a) Annual Report of the Indian Institute of Science, Bangalore, for the year 2002-2003.
- (b) Annual Accounts of the Indian Institute of Science, Bangalore, for the year 2002-2003, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No.L.T.600/04]
- (xxvii) (a) Forty-third Annual Report of the Indian Institute of Technology, Kanpur, for the year 2002-2003.
- (b) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 2002-2003 and the Audit Report

thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

- (c) Review by Government on the working of the above Institute.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No.L.T.599/04]
- (xxviii)(a) Annual Report and Accounts of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2002-2003, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.610/04]
- (xxix) (a) Annual Report of the National Council for Promotion of Sindhi Language(NCPSL), Vadodara, for the year 2002-2003.
- (b) Annual Accounts of the National Council for Promotion of Sindhi Language (NCPSL), Vadodara, for the year 2002-2003 and the Audit Report thereon.
  - (c) Review by Government on the working of the above Council.
  - (d) Review by Government of the Annual Accounts of the above Council.
  - (e) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No.L.T.595/04]
- (xxx) (a) Annual Accounts of the Indian Institute of Technology Madras, Chennai, for the year 2002-2003 and the Audit

Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.606A/04]
- (xxxi) (a) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 2002-2003 and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No.L.T.600/04]
- (xxxii) (a) Sixth Annual Report and Accounts of the Indian Institute of Management, Indore for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No.L.T.602/04]
- (xxxiii)(a) Annual Report and Accounts of the All India Council for Technical Education(AICTE), New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No L.T.616/04]
- (xxxiv) (a) Annual Report and Accounts of the Axom Sarva Siksha Abhijan Mission, Kahilipara, Guwahati, for the year 2002-2003, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No.L.T.591/04]
- (xxxv) (a) Annual Report and Accounts of the District Primary Education Programme, Assam, Kahilipara, Guwahati, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No.L.T.592/04]
- (xxxvi) (a) Annual<sup>†</sup> Accounts of the National Council of Educational Research and Training, New Delhi, for the year 2001-2002 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No L.T.617/04]
- (xxxvii) (a) Annual Accounts of the Pondicherry University, Pondicherry, for the year 2002-2003 and the Audit Report thereon, under sub-section (4) of section 30 of the Pondicherry University Act, 1985
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.618/04]
- III Memorandum of Understanding between the Government of India (Ministry of Human Resource Development, Department of Secondary and Higher Education) and the Educational Consultants India Limited for the year 2004-2005. [Placed in Library. See No.L.T.604/04]

#### **Notifications of the Ministry of Finance**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM) : Sir, I lay on the Table:-